

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3130
ANSWERED ON:27.07.2009
IMPORT OF PALM OIL
Singh Shri Dushyant

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total quantity of Palm oil imported during the last three years, country-wise and year- wise;
- (b) the details regarding duty levied on Palm oil imported from various countries; and
- (c) the impact, if any, of imported Palm oil on production and consumption of other edible oils produced in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a) The total quantity of Palm Oil (crude and refined) imported during 2006-07, 2007-08 and April, 2008 to February, 2009, country-wise is at Annexure-1.
- (b)&(c) The import duty applicable on Refined, Bleached and Deodorized (RBD) Palmolein and refined Palm Oil is at 7.5%. Import of crude Palm Oil is allowed at zero percent duty. Import of Palm Oil at these duty levels is allowed to meet shortage in domestic demand over domestic supply.